## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/103/CAA/2017

NAME OF THE TRANSFEROR

: SARA ELGI ARTERIORS LTD, ELGI BUILDING PRODUCTS LTD

NAME OF THE TRANSFERRE

: SUPER SPINNING MILLS LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. Sathyagemen

Mr. Ramakrishnan Viraragharan - Senior Louncel for 2. G. Sivashankaran Counsel for petitioners.

**ORDER** 

Counsel for Petitioner present and submitted the arguments. At this stage, report of the Official Liquidator has been received. Counsel for Petitioner is directed to make payment of fee of the Official Liquidator amounting to Rs.30,000/- for each of the Transferor Companies. Matter is reserved for Orders.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)